

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1032
ANSWERED ON:28.11.2014
CASES OF MONEY LAUNDERING
Raghavan Shri M. K.

Will the Minister of FINANCE be pleased to state:

(a) the number of cases registered in the country under Prevention of Money Laundering Act in the last three years, State-wise, including the present status of each case; and

(b) the amount so far attached under this category during this period?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHAJI)

(a) : The number of cases registered in the country under Prevention of Money Laundering Act (PMLA) in the last three years, state-wise, is given in the Annexure. These cases are at various stages of investigations.

(b) : Values of properties attached under PMLA during the last three years is as under :

Sr. No.	Year	Value of Properties Attached (Rs. In Crore)
1	2012	2434.29
2	2013	850.80
3	2014 (upto October, 2014)	1910.73